

Appendix I

Appendix I: Revenue Receipts of States and Union Territories with Legislature (Contd.)

(Rs. lakh)

Item	CHHATTISGARH				GOA			
	2007-08 (Accounts)	2008-09 (Budget Estimates)	2008-09 (Revised Estimates)	2009-10 (Budget Estimates)	2007-08 (Accounts)	2008-09 (Budget Estimates)	2008-09 (Revised Estimates)	2009-10 (Budget Estimates)
1	2	3	4	5	2	3	4	5
TOTAL REVENUE (I+II)	1,387,867	1,565,617	1,677,780	1,889,721	294,390	350,953	380,581	413,673
I. TAX REVENUE (A+B)	965,310	1,091,422	1,107,904	1,249,334	175,264	202,992	220,145	236,635
A. State's Own Tax Revenue (1 to 3)	561,808	653,782	632,794	702,955	135,892	156,636	173,787	186,085
1. Taxes on Income (i+ii)	1,154	2,270	384	439	—	—	—	—
i) Agricultural Income Tax	—	—	—	—	—	—	—	—
ii) Taxes on Professions, Trades, Callings and Employment	1,154	2,270	384	439	—	—	—	—
2. Taxes on Property and Capital Transactions (i to iii)	55,084	64,607	62,000	72,001	12,478	8,831	11,747	11,994
i) Land Revenue	8,812	9,683	10,000	12,000	719	384	736	697
ii) Stamps and Registration Fees	46,272	54,923	52,000	60,001	11,759	8,447	11,011	11,297
iii) Urban Immovable Property Tax	—	—	—	—	—	—	—	—
3. Taxes on Commodities and Services (i to vii)	505,570	586,906	570,410	630,515	123,414	147,805	162,040	174,090
i) Sales Tax (a to f)	302,369	362,000	347,000	377,560	87,928	102,635	110,999	125,770
a) State Sales Tax / VAT	244,827	311,565	307,000	345,060	—	92,335	—	—
b) Central Sales Tax	52,100	50,435	40,000	32,500	—	9,900	—	—
c) Sales Tax on Motor Spirit and Lubricants	—	—	—	—	—	—	—	—
d) Surcharge on Sales Tax	96	—	—	—	—	300	—	—
e) Receipts of Turnover Tax	—	—	—	—	—	—	—	—
f) Other Receipts	5,346	—	—	—	87,928	100	110,999	125,770
ii) State Excise	84,310	93,000	95,000	110,000	7,594	7,705	8,480	8,800
iii) Taxes on Vehicles	27,694	33,000	31,550	35,147	8,196	9,714	10,312	10,321
iv) Taxes on Goods and Passengers	51,072	46,100	48,500	56,000	11,272	11,001	15,151	11,201
v) Taxes and Duties on Electricity	39,485	52,120	47,675	51,000	—	—	—	—
vi) Entertainment Tax	538	605	605	727	—	1,050	—	—
vii) Other Taxes and Duties	102	81	80	81	8,423	15,700	17,098	17,998
B. Share in Central Taxes (i to ix)	403,502	437,640	475,110	546,379	39,372	46,356	46,358	50,550
i) Corporation Tax	128,059	133,479	155,796	179,165	12,497	15,204	15,204	16,572
ii) Income Tax	85,951	83,416	97,831	112,506	8,388	9,547	9,547	10,024
iii) Estate Duty	—	—	—	—	—	—	—	—
iv) Other Taxes on Income and Expenditure	-6	-18	-6	-6	-1	-1	-1	-1
v) Taxes on Wealth	142	179	148	170	14	14	14	14
vi) Customs	76,269	89,232	90,819	104,442	7,443	8,863	8,863	9,300
vii) Union Excise Duties	72,808	85,439	79,209	91,090	7,105	7,730	7,730	8,140
viii) Service Tax	40,294	45,970	51,329	59,028	3,926	5,001	5,001	6,501
ix) Other Taxes and Duties on Commodities and Services	-15	-58	-16	-16	—	-2	—	—
II. NON-TAX REVENUE (C+D)	422,557	474,194	569,876	640,386	119,127	147,962	160,436	177,038
C. State's Own Non-Tax Revenue (1 to 6)	202,044	181,938	201,818	274,534	104,282	114,029	126,459	135,096
1. Interest Receipts	20,561	13,851	16,303	15,443	1,670	1,034	1,034	1,051
2. Dividends and Profits	10	136	135	135	33	54	54	39

Appendix I: Revenue Receipts of States and Union Territories with Legislature (Contd.)

(Rs. lakh)

Item	CHHATTISGARH				GOA			
	2007-08 (Accounts)	2008-09 (Budget Estimates)	2008-09 (Revised Estimates)	2009-10 (Budget Estimates)	2007-08 (Accounts)	2008-09 (Budget Estimates)	2008-09 (Revised Estimates)	2009-10 (Budget Estimates)
1	2	3	4	5	2	3	4	5
3. General Services	32,843	4,685	15,101	15,370	6,968	1,182	4,000	5,001
of which: State Lotteries	—	—	—	—	—	—	1	—
4. Social Services (i to ix)	3,825	3,131	3,443	3,618	8,162	10,077	10,113	13,358
i) Education, Sports, Art and Culture	483	189	173	191	940	736	740	818
ii) Medical and Public Health	762	1,590	1,595	1,595	833	638	641	663
iii) Family Welfare	15	15	15	15	—	—	—	—
iv) Housing	287	277	302	331	28	18	18	18
v) Urban Development	160	40	50	75	8	9	9	9
vi) Labour and Employment	510	453	680	735	212	273	293	279
vii) Social Security and Welfare	247	6	6	6	17	5	14	16
viii) Water Supply and Sanitation	447	358	412	460	6,123	8,396	8,396	11,553
ix) Others	914	203	210	210	1	2	2	2
5. Fiscal Services	—	—	—	—	—	—	—	—
6. Economic Services (i to xvii)	144,805	160,135	166,836	239,968	87,448	101,682	111,257	115,647
i) Crop Husbandry	516	510	459	498	145	134	151	157
ii) Animal Husbandry	220	288	299	325	90	87	87	87
iii) Fisheries	180	167	176	167	120	100	100	462
iv) Forestry and Wildlife	25,808	27,556	28,000	33,000	249	242	267	265
v) Plantations	—	—	—	—	—	—	—	—
vi) Co-operation	713	450	550	600	44	30	30	45
vii) Other Agricultural Programmes	114	70	84	105	5	5	5	5
viii) Major and Medium Irrigation projects	9,762	8,883	13,400	14,400	356	819	819	1,007
ix) Minor Irrigations	2,701	3,690	3,691	4,200	58	141	726	155
x) Power	—	—	—	40,000	79,626	92,960	100,800	106,924
xi) Petroleum	—	—	—	—	—	—	—	—
xii) Village and Small Industries	117	60	76	91	895	525	1,083	1,056
xiii) Industries@	103,297	117,109	118,740	145,187	3,662	4,001	4,001	2,960
xiv) Ports and Light Houses	—	—	—	—	1,439	1,710	1,710	1,719
xv) Road Transport	—	—	—	—	—	—	—	—
xvi) Tourism	—	—	—	—	46	55	605	55
xvii) Others*	1,376	1,351	1,361	1,395	715	875	875	751
D. Grants from the Centre (1 to 5)	220,513	292,256	368,058	365,852	14,845	33,932	33,977	41,942
1. State Plan Schemes	99,763	154,302	189,498	181,000	14,845	24,565	33,977	41,942
of which:								
Advance release of Plan Assistance for Natural Calamities	—	—	—	—	—	—	—	—
2. Central Plan Schemes	13,686	31,242	50,236	25,622	—	1,344	—	—
3. Centrally Sponsored Schemes	55,268	61,125	59,249	96,886	—	3,573	—	—
4. NEC/ Special Plan Scheme	—	—	—	—	—	—	—	—
5. Non-Plan Grants (a to c)	51,796	45,587	69,075	62,344	—	4,450	—	—
a) Statutory Grants	—	—	—	—	—	—	—	—
b) Grants for relief on account of Natural Calamities	—	—	—	—	—	183	—	—
c) Others	51,796	45,587	69,075	62,344	—	4,267	—	—

Appendix I: Revenue Receipts of States and Union Territories with Legislature (Contd.)

(Rs. lakh)

Item	GUJARAT				HARYANA			
	2007-08 (Accounts)	2008-09 (Budget Estimates)	2008-09 (Revised Estimates)	2009-10 (Budget Estimates)	2007-08 (Accounts)	2008-09 (Budget Estimates)	2008-09 (Revised Estimates)	2009-10 (Budget Estimates)
1	2	3	4	5	2	3	4	5
TOTAL REVENUE (I+II)	3,568,985	3,827,812	3,968,353	4,181,518	1,975,074	2,169,533	2,177,060	2,243,700
I. TAX REVENUE (A+B)	2,731,166	2,969,960	3,058,304	3,156,971	1,325,218	1,605,718	1,622,272	1,656,822
A. State's Own Tax Revenue (1 to 3)	2,188,557	2,364,960	2,419,365	2,545,000	1,161,782	1,429,375	1,430,100	1,464,650
1. Taxes on Income (i+ii)	14,967	14,500	17,522	18,600	—	—	—	—
i) Agricultural Income Tax	—	—	—	—	—	—	—	—
ii) Taxes on Professions, Trades, Callings and Employment	14,967	14,500	17,522	18,600	—	—	—	—
2. Taxes on Property and Capital Transactions (i to iii)	281,336	227,280	258,450	255,000	177,266	211,350	211,350	123,850
i) Land Revenue	68,309	55,000	68,850	69,000	938	1,350	1,350	1,350
ii) Stamps and Registration Fees	201,843	165,800	179,600	175,000	176,328	210,000	210,000	122,500
iii) Urban Immovable Property Tax	11,184	6,480	10,000	11,000	—	—	—	—
3. Taxes on Commodities and Services (i to vii)	1,892,254	2,123,180	2,143,393	2,271,400	984,516	1,218,025	1,218,750	1,340,800
i) Sales Tax (a to f)	1,510,454	1,702,300	1,712,300	1,821,500	772,098	978,500	978,500	1,074,000
a) State Sales Tax / VAT	1,271,838	1,374,795	1,479,000	1,479,000	636,434	838,500	838,500	986,000
b) Central Sales Tax	190,550	275,005	182,300	291,500	135,664	140,000	140,000	88,000
c) Sales Tax on Motor Spirit and Lubricants	45,147	51,700	50,000	50,000	—	—	—	—
d) Surcharge on Sales Tax	—	—	—	—	—	—	—	—
e) Receipts of Turnover Tax	802	—	—	—	—	—	—	—
f) Other Receipts	2,117	800	1,000	1,000	—	—	—	—
ii) State Excise	4,720	5,000	5,000	5,000	137,881	148,500	156,000	170,000
iii) Taxes on Vehicles	131,009	141,240	141,240	145,000	23,379	27,500	27,500	37,500
iv) Taxes on Goods and Passengers	15,162	23,800	26,160	26,500	37,939	48,525	41,500	42,500
v) Taxes and Duties on Electricity	204,652	226,000	231,693	244,500	10,745	12,000	12,000	13,000
vi) Entertainment Tax	2,876	3,947	3,900	4,000	1,743	2,250	2,500	3,000
vii) Other Taxes and Duties	23,381	20,893	23,100	24,900	730	750	750	800
B. Share in Central Taxes (i to ix)	542,609	605,000	638,939	611,971	163,435	176,343	192,172	192,172
i) Corporation Tax	172,209	164,074	209,508	225,891	51,875	55,804	62,807	62,807
ii) Income Tax	115,584	110,939	131,560	127,061	34,814	26,263	33,960	33,960
iii) Estate Duty	—	—	—	—	—	—	—	—
iv) Other Taxes on Income and Expenditure	-9	—	—	—	-3	—	—	—
v) Taxes on Wealth	191	16,233	199	227	53	49	50	50
vi) Customs	102,563	113,609	122,130	111,381	30,893	33,666	31,536	31,536
vii) Union Excise Duties	97,910	134,488	106,518	72,896	29,491	39,838	41,256	41,256
viii) Service Tax	54,182	65,657	69,024	74,515	16,318	20,723	22,563	22,563
ix) Other Taxes and Duties on Commodities and Services	-21	—	—	—	-6	—	—	—
II. NON-TAX REVENUE (C+D)	837,819	857,852	910,049	1,024,547	649,856	563,815	554,788	586,878
C. State's Own Non-Tax Revenue (1 to 6)	460,931	445,859	434,017	487,100	509,708	404,388	381,667	360,002
1. Interest Receipts	32,988	20,700	33,000	55,000	75,720	67,519	68,522	57,835
2. Dividends and Profits	4,757	4,718	4,800	5,000	605	913	926	954

Appendix I: Revenue Receipts of States and Union Territories with Legislature (Contd.)

(Rs. lakh)

Item	GUJARAT				HARYANA			
	2007-08 (Accounts)	2008-09 (Budget Estimates)	2008-09 (Revised Estimates)	2009-10 (Budget Estimates)	2007-08 (Accounts)	2008-09 (Budget Estimates)	2008-09 (Revised Estimates)	2009-10 (Budget Estimates)
1	2	3	4	5	2	3	4	5
3. General Services	80,013	65,860	75,514	87,386	26,900	16,488	26,690	29,662
of which: State Lotteries	—	—	—	—	5	3	4	4
4. Social Services (i to ix)	38,171	37,012	42,191	67,337	304,477	206,330	166,984	149,353
i) Education, Sports, Art and Culture	6,713	6,206	7,276	16,059	11,770	14,150	13,911	14,611
ii) Medical and Public Health	6,625	8,278	8,501	13,030	6,491	5,432	6,300	7,345
iii) Family Welfare	60	54	136	1,265	11	12	12	13
iv) Housing	797	832	832	3,430	167	230	235	240
v) Urban Development	10,649	11,082	11,858	10,693	280,524	180,000	140,000	120,000
vi) Labour and Employment	9,223	8,731	9,520	14,811	849	840	900	1,000
vii) Social Security and Welfare	309	308	308	280	536	630	630	781
viii) Water Supply and Sanitation	162	65	110	294	3,812	4,820	4,730	5,045
ix) Others	3,633	1,456	3,650	7,475	317	216	266	318
5. Fiscal Services	6	8	8	9	—	—	—	—
6. Economic Services (i to xvii)	304,996	317,561	278,504	272,368	102,006	113,138	118,545	122,197
i) Crop Husbandry	580	584	584	1,106	310	325	400	450
ii) Animal Husbandry	468	386	455	775	193	262	262	300
iii) Fisheries	311	353	355	525	232	157	160	170
iv) Forestry and Wildlife	3,508	5,335	4,250	4,170	3,379	3,413	3,500	3,800
v) Plantations	—	—	—	—	—	—	—	—
vi) Co-operation	1,568	1,817	1,817	1,982	737	928	1,060	1,080
vii) Other Agricultural Programmes	96	1	10	7	142	121	200	200
viii) Major and Medium Irrigation projects	45,282	46,115	46,114	50,000	7,227	12,201	22,201	12,800
ix) Minor Irrigations	1,043	1,169	1,169	1,500	12	10	15	15
x) Power	658	—	—	—	376	600	600	600
xi) Petroleum	2	1	3	3	—	—	—	—
xii) Village and Small Industries	220	212	212	1,193	2,306	221	266	290
xiii) Industries@	209,240	235,740	180,740	141,178	21,602	20,004	22,504	25,004
xiv) Ports and Light Houses	27,349	9,700	26,656	50,000	—	—	—	—
xv) Road Transport	—	—	—	—	62,256	73,000	65,000	75,000
xvi) Tourism	1	—	—	40	407	87	116	90
xvii) Others*	14,670	16,148	16,139	19,889	2,829	1,809	2,261	2,398
D. Grants from the Centre (1 to 5)	376,888	411,993	476,032	537,447	140,148	159,427	173,120	226,877
1. State Plan Schemes	214,796	235,844	310,783	339,518	63,900	45,084	61,119	82,690
of which:								
Advance release of Plan Assistance for Natural Calamities	—	—	—	—	18,230	—	—	—
2. Central Plan Schemes	5,818	155	155	155	1,444	25,938	25,727	34,681
3. Centrally Sponsored Schemes	61,795	119,718	102,432	141,249	49,636	55,791	52,998	75,171
4. NEC/ Special Plan Scheme	—	—	—	—	—	—	—	—
5. Non-Plan Grants (a to c)	94,479	56,276	62,662	56,525	25,168	32,614	33,277	34,335
a) Statutory Grants	77,857	—	—	—	2,299	—	—	—
b) Grants for relief on account of Natural Calamities	4,857	21,358	31,529	22,425	—	10,799	10,799	11,339
c) Others	11,765	34,918	31,133	34,100	22,869	21,815	22,478	22,996